

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/28/2016

NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd

NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) H. Karthik Seshathri P. Rajaji 9840878908	Counsel for Respondents	
2) Keerthi Krishna For T.K. Bhaskar	Counsel for Petitioners	
3) M. K RAMASAMY	Counsel for	

ORDER

Mr. T.K. Bhaskar, Proxy Counsel for Petitioner present and prayed for extending time as the Senior Counsel for Petitioner is held up in the Hon'ble High Court of Madras. Mr. H. Karthik Seshathri, Counsel for Respondents present. At the request of both the side, time is enlarged for final arguments. **Put up on 26.07.2017 at 10.30 A.M.**



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)